विशेषों का पर्यटन केन्द्रों के रूप में विकास इसलिये किया जाता है कि या तो वे पहले से पर्यटकों में लोकप्रिय हैं अथवा उनमें पर्यटक यातायात को आक्रष्ट करने की संभावित शक्ति है।

चालू वित्तीय वर्ष में निम्नलिखित केन्द्रों पर पर्यटन सुविधाओं के विकास के लिये बजट व्यवस्था की गई है:—

एलीफेंटा, उदयपुर, आगरा, तिरुपति, राजगीर, पोरबन्दर, खज्जियार, जोगिदर नगर, सोमनाथपुर, रम्भा, पुरी, मरिस्का, माउण्ट आबू, जयपुर, माल्दा, अजन्ता, भरतपुर, हैदराबाद, काजीरंगा. नालंदा, सस्संगीर, वेरावल, चोरवाड़, लोधल, अहमदाबाद, शिमला, कुल्लु. मनाली, श्रीनगर, गुलमगं, पेरियार, तिरुचेंदूर, कोणार्क, बदकल, सूरज कुण्ड, बोध गया, भुवनेण्वर, तिरुचिंदारपालनी, तन्जोर, महाबली-पुरम्, माण्डू, कृणीनगर, मंडी।

### U.N.E.S.C.O. GRANTS

3282. SHRI SRADHAKAR SUPAKAR: Will the Minister of EDUCATION be pleased to state:

- (a) the annual grant received from the U.N.E.S.C.O. for the Asian Institute of Educational Planning and Administration;
  - (b) the function of this institution; and
- (c) whether Government of India also gives grants to this Institute and if so, the details thereof?

THE MINISTER OF EDUCATION (DR. TRIGUNA SEN): (a) A sum of \$2,30,000 has been earmarked by UNESCO for assistance to the Asian Institute during 1967 and 1968 (calendar years). Information as to the value of the actual assistance during 1967 will be placed on the Table of the House after ascertaining from UNESCO the direct expenditure incurred by them on the programmes of the Institute during 1967.

(b) (i) to provide in-service training courses for officers of Education Departments of Member States of UNESCO in Asia:

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- (ii) to undertake and promote research in the techniques of educational planning and administration and to place the results at the disposal of the Member States; and
- (iii) to assist such States, when requested, in organizing educational planning services and in holding national training courses.
- (c) The Institute is technically a subordinate office of the Government of India and as such the question of payment of grants does not arise. The Government meets the entire expenditure on the Institute excluding re-imbursements or direct expenditure by UNESCO, During 1966-67, the expenditure by Government amounted to Rs. 2,38,593.

TRIBALS ON WARPATH IN SRIKAKULAM

3283. SHRI RABI RAY: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether his attention has been drawn to a report published in the "Statesman", dated the 14th February, 1968 that almost 80 thousand adivasis are on warpath in Srikakulam District of Andhra Pradesh; and
- (b) if so, the action taken by Government in this connection?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA): (a) Yes. Sir.

(b) The State Government have denied that any such large number of persons are involved in incidents of lawlessness. Some incidents of looting were reported in January and February, 1968. The police have arrested some culprits, and registered cases. Some of the looted property has also been recovered. Necessary arrangements, including reinforcement of local police, have been made to prevent recurrence of such incidents. A special officer has also been appointed to inquire into the local land disputes.

#### POLITICAL PRISONERS

3284. SHRI S. M. BANERJEE: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether political workers and leaders belonging to the various Opposition parties detained in jails are not treated as political prisoners; and

(b) if so, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA): (a) and (b). The Jail rules of most of the States do not provide for separate classification as 'political prisoners'. All prisoners' are normally classified into two or three groups for purposes of treatment in jails on the recommendations of the courts convicting them.

# CHIEF MINISTERS' CONFERENCE ON LANGUAGE ISSUE

## 3285. SHRI D. N. PATODIA: SHRI BHOGENDRA JHA:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether Government propose to convene a Chief Ministers' Conference to clear the misgivings which have been created in many quarters over the language Resolution adopted by Parliament; and
- (b) if so, when a decision in this regard is likely to be taken?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA): (a) No such decision has yet been taken.

(b) It is not possible to indicate at this stage as to when such a decision is likely to be taken.

#### NAXALBARI

3286. SHRI D. N. PATODIA: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether Government's attention has been drawn to the news item appearing in the "Hindustan Times" on the 9th February, 1968 that the followers of the Naxalbari movement continue to be active in Jalpaiguri and are inciting the labourers in the Katalguri Tea Estate to create trouble;
- (b) whether as a result of the activities of the Naxalbari Group of Left Communists, a sense of insecurity prevails in the Tea Estates; and
- (c) if so Government's reaction to these developments?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA): (a) Yes, Sir.

(b) and (c). The Government have no such information.

#### VISARHAPATNAM PORT

## 3287. SHRI MANGALATHUMADAM: SHRI P. VISWAMBHARAN:

Will the Minister of TRANSPORT AND SHIPPING be pleased to state:

- (a) whether it is fact that a good quantity of iron ore was lost by the collapse of the loading station at Visakhapatnam Port recently;
  - (b) if so, the quantity lost; and
- (c) the steps taken to prevent its recurrence?

THE MINISTER OF TRANSPORT AND SHIPPING (DR. V. K. R. V. RAO): (a) On the 10th November, due to poor soil conditions, there was a sudden subsidence in a part of the stockpile area where ore from the Barajamda mines is stacked.

- (b) As a result of the subsidence, approximately 9,000 to 10,000 tonnes of ore sunk to an average depth of three feet. The major portion of the ore is retrievable.
- (c) To avoid recurrence of such accidents, the present stacking height in the stockpile area has been reduced.

CREATION OF A NEW CATEGORY OF STENOGRAPHERS IN THE CENTRAL SECRETARIAT

# 3288. SHRI MANGALATHUMADAM: SHRI P. VISWAMBHARAN:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether Government have any proposal to create a new category of Stenographers Grade III abolishing the posts of stenotypists for the Central Secretariat Service and its attached offices:
  - (b) if so, its broad features; and
- (c) whether these posts will be filled up through the U.P.S.C.?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA): (a) Such a proposal is under consideration.

(b) and (c). The details are still under examination.